

(18)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 845/230/HDB/2018
NAME OF THE COMPANY	Jayam Optimal Business Solutions Pvt Ltd (Transferor Co.) & Jayam Solutions Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praashant K. Jain	Advocate	Praashant@lamistilegal.in 9553688930	Praashant Jain

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Petitioner is present. He has filed factsheet.

List it for consideration on 10.09.2018.

  
Member (J)

Binnu